

Cultural Organisations in the Union Territory of Chandigarh which have been allotted land at concessional rates during the years 1967 and 1968 along with the details the land allotted to them; and

(b) the rate at which land has been allotted and the estimated cost per square yard on the development of such land?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) A statement is attached.

(b) The land has been allotted at the rate of Rs. 6/- per sq. yard for the first acre and Rs. 4/- per sq. yard for the area exceeding one acre. The cost of development in each sector per acre is Rs. 140000/- for internal development and Rs. 4000/- for items and buildings outside the sector. This cost of development is recovered from residential and commercial plots in a sector. The remaining land in the sector is used for community purposes like parks, roads and buildings for cultural and educational activities.

#### STATEMENT

Name of the educational and Cultural Institutions	Details of the land allotted
1. The Istri Samaj (An Arya Samaj Organisation)	4.7 Kanals
2. The Khalsa Model School	6 acres
3. The Carmel Convent School	0.187 ..
4. Shri Guru Gobind Singh Foundation	3.4 ..
5. D.A.V. College for Women	12.5 ..
6. The Bharat Sewak Samaj	1 ..
7. The Guru Nanak World Peace Mission	0.83 ..

#### DISTRIBUTION OF CASH AWARDS TO EMPLOYEES OF CHANDIGARH

3540. SHRI SHRI CHAND GOYAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Chief

Commissioner of the Union Territory of Chandigarh has distributed cash awards to certain employees at his discretion;

(b) if so, the criteria applied for the selection of persons for the grant of cash awards; and

(c) whether the heads of the departments had been consulted before making the selection?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir. The honorarium or cash awards were sanctioned on the recommendations of respective departments.

(b) Outstanding and meritorious services rendered during extra hours were the only criteria for the grant of the awards.

(c) Yes, Sir, in fact they made the proposal.

#### Allegations Against Leaders in *Vishva Neta*, Delhi

3541. SHRI ONKAR LAL BERWA: SHRI YASHPAL SINGH:

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 6845 on the 30th August, 1968 regarding allegations against the leaders in "*Vishva-Neta*", a Delhi Weekly, and state:

(a) whether the allegations made therein have been found to be true; and

(b) if not, the action taken or proposed to be taken against the said Weekly?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The case is still *sub-judice*.

#### Archaeological Excavations in Orissa

3542. SHRI CHINTAMANI PANIGRAHI: Will the Minister of EDUCATION be pleased to state:

(a) whether further efforts have been made for carrying out archaeological explorations or excavations in Orissa during 1967-68 or 1968-69;

(b) if not, the reasons thereof; and